

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1613
(TO BE ANSWERED ON THE 1st August 2022)**

RECURRENCE OF TECHNICAL GLITCHES IN SPICEJET AIRCRAFTS

1613. SHRI BRIJLAL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government/Directorate General of Civil Aviation (DGCA) has taken cognizance of frequent technical glitches occurring in SpiceJet aircrafts in recent times and if so, the details thereof;
- (b) whether the DGCA has taken or proposed to take any action against SpiceJet Airlines for putting the lives of passengers at risk and if so, the details thereof; and
- (c) whether Government/DGCA has issued any guidelines to airlines to prevent recurrence of such incidents in future and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) M/s Spicejet has experienced a series of occurrences during operation of their aircraft fleet due to leading to malfunction of components, bad weather, bird strikes etc. Consequently, special audit and inspections, spot checks, night surveillance has been conducted by Directorate General of Civil Aviation (DGCA) and it has been ensured that the observations are addressed by the airline.

(b) A special drive of spot checks were conducted from 2nd May 2022 till 6th June 2022. During the period a total of 300 aircraft were inspected which included 62 operational aircraft of M/s Spicejet fleet. The spot checks raised findings which were corrected by the Airlines. Another series of spot checks were carried out on all operating aircraft of M/s Spicejet from 9th July 2022 to 13th July 2022 wherein 53 spot checks were carried out on 48 aircraft. These did not raise any significant finding or safety violations. However, as a safety measure, DGCA ordered M/s Spicejet to release certain identified aircraft (10) for operations only after confirming that all reported defects/malfunctions are rectified.

DGCA, further, issued an interim order to M/s Spicejet on 27.07.2022, wherein for the continued sustenance of safe and reliable air transport service, the number of departures of M/s Spicejet have been restricted to 50% of the number of departures approved under summer schedule 2022 for a period of 8 weeks.

(c) The Government has sensitised the scheduled airlines to give utmost importance to safety of operations and increase their engineering capabilities at all base stations and transit stations. In addition, enhanced special audits, spot checks have been ordered by DGCA.
